

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

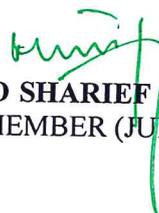
APPLICATION NUMBER :  
PETITION NUMBER : CA/21/2017  
NAME OF THE PETITIONER(S) : REED RELAYS & ELECTRONICS (I) LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
	REED RELAYS & ELECTRONICS	HEMA SRINIVASAN	Hema
	DILIP KUMAR SURANA OBJECTOR	EGG OBJECTOR BALU SRIDHAR PCS - 3550	B. Sridhar

**ORDER**

Counsel for Petitioner present. Counsel for objector Mr. Banu Sridhar on behalf of Mr. Dilip Kumar Surana, shareholder present. Heard both sides. The Petitioner is directed to issue private notice as prescribed to National Stock Exchange and SEBI by way of speed post and file the proof of sending and effecting service thereof. He is further directed to file an affidavit to the effect that there is no objection from the side of the Creditors and also individual notices have been sent in the form as prescribed. Matter is posted for arguments on the next date of hearing. Put up on 10.08.2017 at 10.30 A.M.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)